



भारतीय प्रतिस्पर्धा आयोग
Competition Commission of India



Date 13th June, 2017

**NOTICE INVITING EXPRESSION OF INTEREST FOR EMPANELMENT OF
INSTITUTIONS WITH CCI**

The Competition Commission of India wishes to maintain a panel of reputed institutions, having expertise in law, economics, finance or management, to carry out competition assessment of the economic legislations/bills referred to them. The institution shall be included in the Panel based on an evaluation of its abilities as demonstrated by it in a sample competition assessment.

The institutions having expertise and willingness to undertake competition assessment are invited to express their interest to do so in the prescribed format (enclosed) with a sample competition assessment of any central/state economic legislation/policy in the format prescribed under the CCI (Competition Assessment of Economic Legislations and Policies) Guidelines, 2016.

The interest should reach the undersigned by 31st July, 2017. The terms of empanelment and details of process of competition assessment shall be governed by the guidelines available at

<http://www.cci.gov.in/sites/default/files/CA/CCI%20Competition%20Assessment%20Guidelines%202017.pdf>

Adviser (Advocacy)
Competition Commission of India
Hindustan Times House 18-20, KG Marg,
New Delhi-110001
Email id: advocacy@cci.gov.in

Expression of Interest for Empanelment with CCI

1. Name of the University/Institute
2. Year of Establishment
3. Details of Faculty Members working on the Competition Assessment
4. Previous Competition Assessment done, if any
5. Whether empanelled with any other regulator, if yes, please mention
6. Sample Competition Assessment (Name of the Legislation/Policy Assessed)

(Signature by Authorized Signatory: VC/Registrar/Director)